

(c) if so, whether it is mooted to revise this decision of shifting the Headquarter?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (c) Government have not taken any decision as such to shift the headquarters of Hindustan Steel Limited from Ranchi. However, the previous Government had taken a decision to restructure Hindustan Steel Limited, which involved the conversion of three of its units into three new companies and the transfer of some other units to certain existing companies, leaving only one unit (Durgapur Steel Plant) as residual Hindustan Steel Limited, with headquarters at Durgapur. However, the entire question of restructuring of Hindustan Steel Limited is being re-examined de novo.

(b) Government are not aware of the reported decision date 7-2-77 of the Government of Bihar or of any great resentment among the people of Bihar, though some representations against the restructuring of Hindustan Steel Limited have been received.

H.S.L. Stockyard at Jaipur

2831. SHRI R. D. GATTANI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether M/s. Hindustan Steel and M/s. Indian Iron are paying an amount of about Rs. 50,000 per month as ground rent to M/s. Man Industries Pvt. Ltd. for their stockyard at Jaipur;

(b) whether this rent is not excessive for an open patch of land without any buildings on it;

(c) whether the land to the above mentioned Man Industries had been allotted by the then Jaipur State Government at a concessional and nominal rate for the purposes of running industry; and

(d) steps Government propose to take in this matter?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) Indian Iron & Steel Company does not have a stockyard at Jaipur. The rent paid by Hindustan Steel Limited to M/s. Man Industrial Corporation for the plot of land measuring 9.22 acres for their stockyard at Jaipur is Rs. 13830 per month.

(b) The rent is not considered excessive in view of the developed nature of the land and the other facilities available.

(c) It is learnt that M/s. Man Industrial Corporation took over this land from Juharmal Sarupchand, a proprietary concern which purchased the land from the then State of Jaipur prior to 1947.

(d) Suitable alternative sites are being explored with other Government agencies including State Small Scale Industries Corporation.

Manufacture of Measles Vaccine in India

2832. SHRI R. P. DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the fact that according to a World Health Organisation report measles tops the list of killer diseases for infants;

(b) if so, whether the Government is considering to manufacture the measles vaccine in India; and

(c) whether the WHO report has once again highlighted the need for a measles vaccine plant in India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) Yes, Measles is considered to be one of the major killer diseases in children in African countries but not in Asia.

(b) No.

(c) No.